

(b) and (c) It has been decided that the applications which bear 31st March 1974 or earlier date and were received upto 15th April, 1974 would be considered for grant of pension, if otherwise found eligible. In all other applications received after the last date the applications are first asked to give reasons for delay. If the explanation is found satisfactory, the case is examined on merits.

State	Number Received
Andhra Pradesh	592
Assam	447
Bihar	917
Delhi	39
Goa	31
Gujarat	94
Haryana	65
Himachal Pradesh	92
Jammu & Kashmir	315
Kerala	382
Karnataka	527
Madhya Pradesh	194
Maharashtra	813
Manipur	59
Orissa	197
Pondicherry	51
Punjab	509
Rajasthan	35
Tamil Nadu	234
Tripura	184
Uttar Pradesh	635
West Bengal	1492
TOTAL :-	7902
Ex-INA Personnel	762
Grand Total	8664

Home for aged, infirm and ailing Freedom Fighters, in Delhi

2517 SHRI SHANKAR DEV: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 337 on the 24th July, 1974 and state:

(a) whether in response to his request to allot, for purpose of establishing temporary Home, two buildings situated on Baba Kharak Singh Road (Irwin Road) facing Willingdon Hospital, had actually been given by the Minister for Works and Housing on about May 25, 1974;

(b) if so, when the proposed Home will be started in those buildings;

(c) if not, what are the circumstances or grounds for the rejection of these buildings; and

(d) whether Government propose to get any other buildings for the purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN) (a) to (d). The houses on Baba Kharak Singh Marg (old Irwin Road) were taken possession on 12th June, 1974 on receipt of allotment order. Efforts are now being made to start a temporary Home on 2nd October, 1974, with about 25 freedom fighters who are aged and infirm and have no one to look after

कुछ मामलों में स्वतन्त्रता सेनानियों को वित्तीय सहायता की अवधारणा रोक देना

2518. श्री बनशाह प्रधान : क्या गृह मंत्री यह बताने की कृपा करेंगे कि

(क) क्या कुछ स्वतन्त्रता सेनानियों एवं राष्ट्रीय आन्दोलन में सक्रिय भाग लेने वाले व्यक्तियों को राज्य सरकारों और केन्द्रीय सरकार की ओर से मिल रहीं बुविधायी और वित्तीय सहायता रोक दी गई है ;